

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1026 of 2021	Alchemist Asset Reconstruction Company Ltd. Vs. Chandra Prakash & Ors.	Milan Singh Negi	
2.	Comp. App. (AT) (Ins) No. 1028 of 2021	M. K. Dhir & Anr. Vs. Punjab National Bank & Anr.	Vivek Malik	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	Divyang Chandiramani-R1
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For Hearing

4.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
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**By order of Hon'ble Chairperson
-sd/-
Registrar**